

- (c) the details of the expenditure likely to be incurred in setting up of such an Academy; and
- (d) the details of the funds allocated by the Central Government for the said purposes in the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) There is no such proposal under consideration in the Ministry of Civil Aviation.

(b) to (d) Do not arise.

#### **Comfortable transit for Haj pilgrims**

438. SHRI MOHD. ALI KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Delhi International Airport Limited has promised a comfortable transit for Haj pilgrims out of Indira Gandhi International Airport;

(b) if so, the details thereof;

(c) whether the Haj pilgrims have expressed their satisfaction with the arrangements at the Airport; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) and (b) Yes, Sir. Delhi International Airport Limited have made the following arrangements to ensure comfortable transit for Haj Pilgrims:-

(i) Upgraded Haj Terminal for Operations; (ii) Maintenance checks carried out; (iii) Liaison with Customs, Immigrations, CISF; (iv) Displayed Haj Signages; (v) Temporary Tentage created; (vi) Provided temporary parking space for meters/greeters; (vii) Deployed Traffic Marshalls & Raxa staff; (viii) Tow crane kept ready for smooth traffic; (ix) Alternate route to T2 & New Udaan Bhawan identified and repaired; (x) Barricading of Pedestrian routes and Traffic Marshalls to assist passengers.

(c) and (d) Yes, Sir. Delhi International Airport Limited has informed that it has received a lot of appreciation, albeit verbally.

#### **Rise in airfares by airlines**

439. SHRI KALRAJ MISHRA:

SHRI BHAGIRATHI MAJHI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the airlines have revised and raised the airfares and freight charges again in June this year, *i.e.* 2009;

(b) if so, to what extent; and

(c) the reasons and grounds for such a rise in fares and freight charges?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) to (c) Yes, Sir. Scheduled Passenger Private Airlines Jet Airways, Jet Lite, Kingfisher Airlines, Spicejet, Go Air, Paramount Airways and IndiGo have increased the fuel surcharges by Rs. 400/- across their network effective 16th June, 2009. Air India has also raised its fuel surcharge by Rs. 400/- effective 19 June 2009 whereas Schedule Cargo Airline *i.e.* M/s. Blue Dart Aviation Ltd. has not changed transportation rates since June 2009 till date. The increase in fare has been due to the increased price of Aviation Turbine Fuel (ATF).

#### Insurance cover for Air India

†440. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India gets an insurance cover of Rs.49,000 crores per year for its passengers and aircrafts for which it pays a premium of rupees 125 crore;

(b) whether New India Insurance Company, which is giving an insurance cover to passengers and aircrafts of Air India for last many years, has made a written complaint with Central Vigilance Commission that the National Aviation Company of India Ltd.(NACIL) has entrusted insurance job to some other company in its place;

(c) the companies of public sector apart from New India Insurance Company which have submitted their tenders for the same; and

(d) the reasons for cancellation of the tenders by NACIL?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) Air India aircraft insurance cover for the policy year October 2009 to September, 2010 consists of Average Fleet value of US\$ 8.60 Billion (equivalent to Rs.41272 crores). The amount of premium is US\$ 24.24 million (equivalent to Rs.116 crores) excluding Service Tax.

(b) No complaint has been received from New India Insurance Company in the Ministry of Civil Aviation.

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†Original notice of the question was received in Hindi.